

**Title:** Demand to protect the interest of farmers and agricultural labourers and not to liberalise import of agricultural commodities.

SHRI BASU DEB ACHARIA (BANKURA): Sir, today, more than five lakh *kisans* and agricultural labourers from all over the country have come to Delhi are holding a rally at Ramlila Maidan for their demands to be fulfilled.

Today *kisans* are committing suicide because there is no market for their agricultural produce. Sir, the Government of India have opened up and liberalised the import. They have already decided to import 1,415 articles affecting the farmers' community very badly. Sir, today the prices of the agricultural produce of the *kisans* have been crashed with the result peasants are suffering.

So, Sir, we demand that the Government of India should give protection to the peasants. The Government should not allow and liberalise the import of the agricultural commodities because it is affecting our farmers' community very badly.

Sir, we also demand that a comprehensive law should be enacted to protect the interests of thousands and thousands of agricultural labourers of our country. They are not getting their minimum wages. They are not getting jobs.

MR. SPEAKER: Shri Basu Deb Acharia, please cooperate with the Chair.

...(Interruptions)

MR. SPEAKER: Shri Samar Choudhury and Shri Baju Ban Riyan, you can also associate yourselves with Shri Bas Deb Acharia.

...(Interruptions)

SHRI ANIL BASU (ARAMBAGH): Sir, the farmers are committing suicide....(Interruptions)

MR. SPEAKER: Shri Anil Basu, you can also associate yourself with Shri Basu Deb Acharia

...(Interruptions)

डॉ. रामकृष्ण कुसमरिया (दमोह) : अध्यक्ष महोदय, पत्रकारों और गैर-पत्रकारों के लिए मणीसाना सिंह कमेटी बनी थी, ₹ ( व्यवधान)

MR. SPEAKER: Shri Basu Deb Acharia, let the other Members also raise their issues. Please take your seat.

...(Interruptions)

MR. SPEAKER: Now, Dr. Ramkrishna Kusmaria.

...(Interruptions)

डॉ. रामकृष्ण कुसमरिया : माननीय अध्यक्ष महोदय, मैं आपके माध्यम से सदन में एक अत्यन्त महत्वपूर्ण प्रश्न पत्रकारों और गैर-पत्रकारों की सुविधाओं संबंधी समिति के बारे में कहना चाहता हूँ। ₹

(व्यवधान)

MR. SPEAKER: Hon. Members, today, we are also taking up discussion under Rule 193 on floods and droughts in different parts of the country. There also, you can raise your point. So, please take your seats now.

...(Interruptions)

MR. SPEAKER: Shri Anil Basu, please cooperate with the Chair.

SHRI ANIL BASU : Sir, the Government should respond....(Interruptions)

MR. SPEAKER: Shri Basu Deb Acharia, we are having discussion under Rule 193 also. There also, you can speak about them.

SHRI BASU DEB ACHARIA : Sir, that is a different subject. But here, we are highlighting the problems of farmers and agricultural labourers of the country. But the Government is not responding. The Government should respond....(Interruptions)

MR. SPEAKER: Shri Basu Deb Acharia, please allow other Members also to speak.

...(Interruptions)

MR. SPEAKER: Nothing will go on record except what Dr. Ramkrishna Kusmaria says.

(Interruptions) ₹ \*

\* Not Recorded

